

Seventeenth Loksabha

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Title: Need to provide insurance benefits to farmers whose crops are damaged due to cyclones in Nagapattinam, Tamil Nadu.

***SHRI M. SELVARAJ (NAGAPATTINAM):** My Nagapattinam parliamentary constituency lies along the coast of Bay of Bengal. This constituency is very much affected by natural disasters like cyclones. Particularly this constituency has been continuously affected by cyclones like Nivar, Niravi, Gaja and other natural disasters. Around 10 lakh acres have been inundated due to recent heavy rains and crops were damaged. The benefits of Crop Insurance Scheme have not been given to the affected farmers of my constituency. Out of the 10 lakh registered farmers, approximately only 8 lakh farmers received the crop insurance claims. Remaining 2 lakh farmers were left with no hope as they did not get crop insurance for their damaged crops. The private insurance companies are doing the spoilsport which is the reason behind farmers not getting their insurance benefits. I therefore urge the Union Government to kindly take necessary steps to ensure that the affected farmers insurance get their insurance claim. Thank you.